

- Note :-** 1. All motions and mentioning of Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before Hon'ble The Chief Justice.
2. All matters would be listed as per roster. Tied up and part-heard matters shall stand released and will be listed subject to further instruction of Hon'ble the Chief Justice.
3. Election Petitions under the Representation of People Act would be tried, heard and decided not as Tied up or already assigned matter but as per further direction of Hon'ble the Chief Justice.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 18th to 22th NOVEMBER, 2019
DIVISION BENCHES

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| 1. Hon'ble The Chief Justice &
Hon'ble Mr. Justice Dinesh Kumar Singh | I. CWJC –Group-6- Relating to PIL
II. CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc.
III. CWJC- Group-10 - Relating to Judicial Service
IV. CWJC- Group-- 11— CAT Matters - Orders, Admission & Hearing.
V. CWJC - Group-23--Company Appeal (D.B.)
VI. Group-30--LPA (From 2018) Orders, Admission & Hearing.
VII. Cr. WJC- Group-53- Including Habeas corpus (D.B.) – Orders, Admission & Hearing.
VIII. Civil Review (D.B.) —Orders, Admission & Hearing
IX. MJC- (D.B.) Contempt- Orders, Admission & Hearing.
X. Original Criminal Misc.(D.B.)
XI. Referred matters civil and criminal –Orders, Admission & Hearing
XII. Specially Assigned Matters |
| 2. Hon'ble Mr. Justice Hemant Kumar Srivastava &
Hon'ble Mr. Justice Partha Sarthy | I. Group-30--LPA (Up to 2014)- Orders, Admission & Hearing.
II. Group 32 (i) --(Family Court Matters)
III. Group 32(iii) M.A. (D.B.) (other than family court & Tax Matters
IV. Group-56 – Govt. Appeal (D.B.)
V. Any other criminal (D.B.) matters not assigned to any other D.B.
--Orders, Admission & Hearing.
VI. Specially Assigned Matters |
| 3. Hon'ble Mr. Justice Shivaji Pandey &
Hon'ble Mr. Justice Prabhat Kumar Singh | I. Cr. Appeal (D.B.)--Group- 41-- Orders, Orders on Petitions & Admission
II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than Custody matters)
III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10 years old)
IV. Criminal Appeals (D.B.)--Group- 41 (Custody matters)-Orders, Orders On Petitions & Hearing
V. Death Reference--Group- 55—Hearing
VI. Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders, Admission & Hearing.
VII. Specially Assigned Matters |

4. Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Anil Kumar Sinha
- I. CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.
 - II. CWJC-Group-9- State Taxation Matters, M.V. (Taxation)-- Orders , Admission & Hearing
 - III. Group-30--LPA (Related to Anganwadi) Orders, Admission & Hearing.
 - IV. Group-30-LPA (2015-2017)-Orders, Admission & Hearing
 - V. Group 32(ii)--(M.A. Taxation Matters)--Orders, Admission & Hearing
 - VI. Group- 34- Commercial Appellate Division Matter - Orders, Admission & Hearing
 - VII. CWJC-Group-36--Supreme Court Appeal
 - VIII. Civil writ Petition arising from orders of Commercial Courts and Commercial Divisions.
 - IX. MJC- (D.B.)— Orders, Admission & Hearing
 - X. Second Appeal (D.B.)--Orders, Admission & Hearing
 - XI. Any other civil D.B. matters not assigned to any other D.B.
 - XII. Specially Assigned Matters

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble The Chief Justice
AT 2.15 P.M.
 - I. Bail (R.Bail + A.Bail) – (Group – 46) – Only On Friday
 - II. Specially Assigned Matters
2. Hon'ble Mr. Justice Dinesh Kumar Singh
AT 2.15 P.M.
 - I. Specially Assigned Matters – Only On Friday
3. Hon'ble Mr. Justice Vikash Jain
 - I. Group -2 -C. Misc. -Orders, Admission & Hearing
 - II. Group- 54 -Cr. WJC (S.J.)- Orders, Admission & Hearing
 - III. Group -1 -Certificate Appeal
 - IV. Group -3 -Civil Ref.
 - V. Group -19 -Election Matters
 - VI. Group — 24 to 27 -Company Matters — Orders, Admission & Hearing
 - VII. Group -31 -Matrimonial Ref.
 - VIII. Group -38 -Test Case
 - IX. Group -39 -Test Suit
 - X. Group -61- Original Cr. Misc. (Company Matters Related) — Orders, Admission & Hearing
 - XI. Specially Assigned Matters
4. Hon'ble Mr. Justice Ahsanuddin Amanullah
 - I. Group-33 –MJC-- Orders, Admission & Hearing
 - II. Group – 52 -Cr. Revision- (2018) -- Orders, Admission & Hearing
 - III. Specially Assigned Matters
5. Hon'ble Mr. Justice Aditya Kumar Trivedi
 - I. Group – 42 -Cr. Appeal- Cr. Appeal- Women & Children related matters
 - II. Group – 43 – Cr. Appeal (S.J.)- Except Bail matters arising from SC/ST (P) Act.
 - III. Group – 44 -Cr. Appeal U/S 341 Cr. PC. --Orders, Admission & Hearing.
 - IV. Specially Assigned Matters

6. Hon'ble Mr. Justice Rajendra Kumar Mishra
- I. Group – 46 -Criminal Misc.-- A/Bail / Cancellation of Bail
 - II. Group – 52 – Cr. Rev. (up to 2015)
 - III. Group – 59 SLA
 - Orders, Admission & Hearing
 - IV. Specially Assigned Matters
7. Hon'ble Mr. Justice Chakradhari Sharan Singh
- I. CWJC- Group-13 Service Matters (From 2017)
 - Orders , Admission & Hearing
 - II. CWJC- Group- 20 (Industrial Law)- Orders , Admission &Hearing
 - III. Specially Assigned Matters
8. Hon'ble Mr. Justice Prabhat Kumar Jha
- I. Group- 17--Land Related -Order, Admission & Hearing
 - II. Group-36 -Supreme Court Appeal
 - III. Group -37 -Second Appeal (From 1991)
 - IV. Group-40 -Title Suit--Orders, Admission & Hearing.
 - V. Specially Assigned Matters
9. Hon'ble Justice Smt. Anjana Mishra
- I. Group-21 - Environment related
 - Orders, Admission & Hearing
 - II. Group – 29 -F.A. -Orders & Hearing.
 - III. Group – 46 -Criminal Misc.-- R/Bail
 - IV. Specially Assigned Matters
- (At 2.15 P.M.)
- I. Group – 12 -Education Matters-
 - II. Group – 14 -Education Service--Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Ashutosh Kumar
- I. Group – 45 - Quashing -- Orders, Admission & Hearing
 - II. Specially Assigned Matters + Tiedup Matters
11. Hon'ble Mr. Justice Sudhir Singh
- I. Group – 46 -Criminal Misc.-- R/Bail
 - II. Group – 52 -Cr. Revision- (2019)
 - Orders, Admission & Hearing
 - III. Specially Assigned Matters
12. Hon'ble Mr. Justice Arvind Srivastava
- I. Group – 46 -Criminal Misc.-- R/Bail
 - II. Specially Assigned Matters
13. Hon'ble Mr. Justice Vinod Kumar Sinha
- I. Group – 46 -Criminal Misc.-- A/Bail
 - II. Group- 49 -Transfer
 - III. Group- 50 – others
 - IV. Group- 51 – Criminal Reference
 - V. Group – 52- Cr. Rev- (2016 to 2017)
 - Orders, Admission & Hearing.
 - VI. Specially Assigned Matter
14. Hon'ble Mr. Justice Rajeev Ranjan Prasad
- I. Group-16 -Trade & Commerce
 - II. Group-18 -Matters arising out of municipal Act, panchayat Act, Co-operative Societies Act including Election matters (except education service)
 - Orders, Admission & Hearing
 - III. Specially Assigned Matters
15. Hon'ble Mr. Justice S. Kumar
- I. Group-37 -Second Appeal (up to 1990)
 - II. Group- 5 -Civil Revision--Orders, Admission & Hearing.
 - III. Group- 32 –Misc. Appeal
 - IV. Specially Assigned Matters

- 16. Hon'ble Mr. Justice Madhuresh Prasad** **I. Group-13 Service Matters -other than Education Service- (up to 2016)**
II. Specially Assigned Matters
- 17. Hon'ble Mr. Justice Mohit Kumar Shah** **I. Group- 15 –Retirement benefits-Orders, Admission & Hearing**
II. Group- 22 -Miscellaneous-Orders, Admission & Hearing
III. Specially Assigned Matters
- 18. Hon'ble Mr. Justice Prakash Chandra Jaiswal** **I. Group-43 -Cr. Appeal (S.J.)- relating to A/Bail + R/Bail arising from SC/ST (P) Act.**
II. Specially Assigned Matters
- 19. Hon'ble Mr. Justice Anjani Kumar Sharan** **I. Group – 46 -Criminal Misc.-- A/Bail**
II. Group – 57 Govt. Appeal (S.J.) - Orders, Admission & Hearing
III. Specially Assigned Matters